

**GOVERNMENT OF INDIA  
TEXTILES  
LOK SABHA**

UNSTARRED QUESTION NO:2389  
ANSWERED ON:18.03.2005  
INDIAN STANDARD BUREAU IN TEXTILE SECTOR  
Yadav Shri Baleshwar

**Will the Minister of TEXTILES be pleased to state:**

- (a) whether in textile sector provisions of Indian Standard Bureau can not be implemented;
- (b) if so, the reasons therefor ;
- (c) whether the Government propose to implement other provisions of consumer protection in this sector; and
- (d) if so, the details thereof?

**Answer**

MINISTER OF TEXTILES ( SHRI SHANKERSINH VAGHELA )

(a) to (d) The Government is in the process of formulating a legislation, which would, inter-alia, protect the interests of the consumers by prescribing markings on domestically produced and imported textiles as it is not desirable to make provisions of Bureau of Indian Standards Act, 1986 compulsory in textile sector.